IX. A copy each (in English and Hindi) of the following Notifications

of the Ministry of Finance, (Department of Economic Affairs) (Banking Division), under sub-section (3) of Section 36 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993:-

- (1) G.S.R. 258 (E) dated I6th April 2001 regarding establishment of DRT-II at Chennai.
- (2) G.S.R. 269 (E) dated 20th April 2001 regarding change of location of DRAT at Chennai.
- (3) G.S.R. 270 (E) dated 20th April 2001 regarding establishment of DRT-II at Kolkata.
- X. A copy (in English and Hindi) of the Statement of Market Borrowings by Central Government during 2000-2001. [Placedin Library. See No. LT. 3802/01]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

SHRI MAURICE KUJUR (ORISSA): Sir. I present the Hundredseventh, Hundred-eighth, Hundred-ninth and Hundred-tenth Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development on the Action Taken by Government on the Recommendations/Observations contained in the 71st Report on Problem of Drop-Outs, 55th Report on All India Institute of Speech and Hearing. Mysore, 72nd Report on Adult Education and 74* Report on Vocational Education, respectively.

STUDY TOUR REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI RANJAN PRASAD YADAV (Bihar): Sir. I lay on the Table a copy (in English and Hindi) of the Study Tour Reports of the Committee on Public Undertakings (Thirteenth Lok Sabha) on (i) Nuclear Power Corporation

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